

Information note to the Press (Press Release No. 1/2013)

For Immediate release

Telecom Regulatory Authority of India

TRAI releases the recommendations on “Terms and Conditions of Unified License (Access Services)” on the reference made by the DoT vide its letter dated 21.12.2012

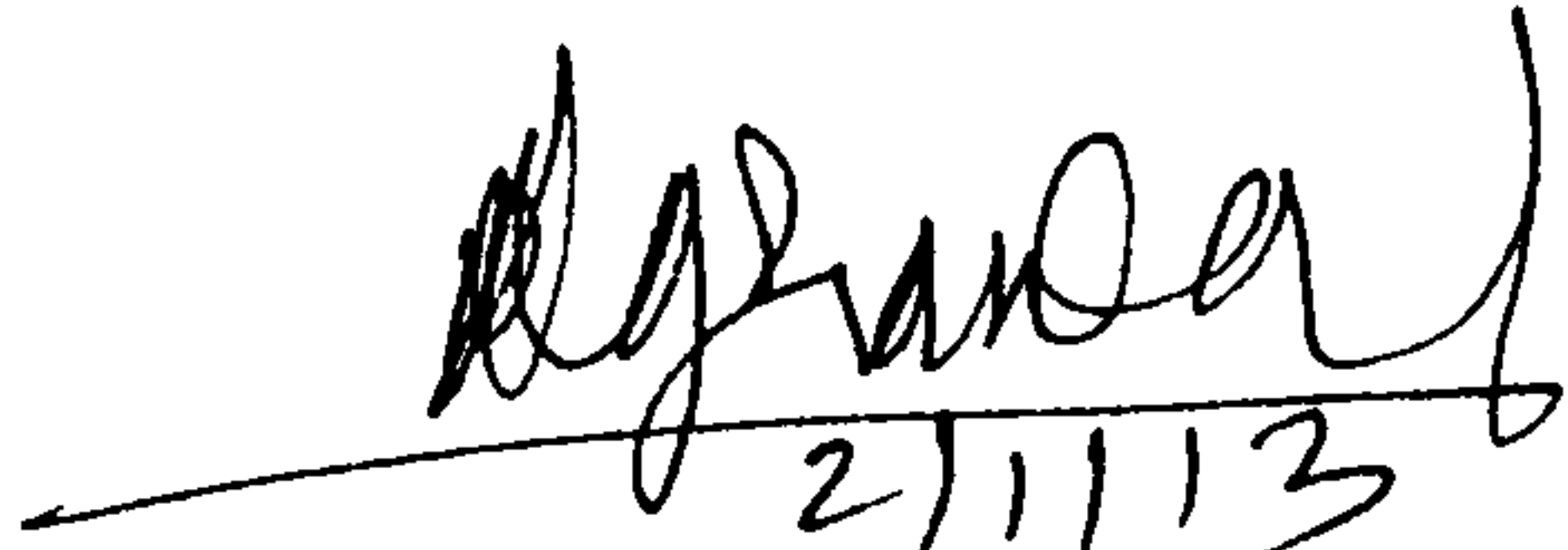
New Delhi, 2nd January 2013 - The Telecom Regulatory Authority of India (TRAI) has today released the recommendations on “Terms and Conditions of Unified License (Access Services)” on the reference made by the DoT .

The Department of Telecommunications (DoT) through its letter no. 20-281/2010-AS-I dated 21.12.2012 referred the “Terms and Conditions for Unified License (Access Services)” to TRAI.

In the letter of DoT it is stated that there is a requirement to issue fresh licenses to the successful new entrants in the auction of spectrum held in November 2012 and it is decided that as an interim measure a Service Area Level Unified License (Access Service) may be granted only to the new entrants referred above.

TRAI after examination of Unified License (Access Services) has given its recommendations which are available on its website www.traigov.in

For any clarification/ information, Shri Sanjeev Banzal, Advisor (NSL), TRAI, may be contacted at Telephone No. +91-11-23210481 Fax No. +91-11-23212014 or email at advmn@traigov.in.


21/1/13
(Rajeev Agrawal)
Secretary, TRAI